

Anjana Sarkar And Ors Vs Managing Director And Ors

Court: Tripura High Court

Date of Decision: June 4, 2020

Acts Referred: Limitation Act, 1963 " Section 14

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: A. De, D. Sarma

Final Decision: Disposed Of

Judgement